

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.12.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	
2.	Comp. App. (AT) (Ins) No. 1037 of 2020	V.K. Abdul Rahim Vs. The Federal Bank Ltd. & Anr.	Ranjay N.	Kunal Manav
3.	Comp. App. (AT) (Ins) No. 1070 of 2020	ADS Resources Ltd. Vs. Shilpi Cables Technologies Ltd.	Chandra Shekhar Yadav	
4.	Comp. App. (AT) (Ins) No. 1071 of 2020	Prole Hotels Pvt. Ltd. Through Erstwhile Director Sh. Vijay Kumar Kashinath Fadke Vs. The Greater Bombay Co-Operative Bank Ltd. & Ors.	Praveen Jha	
5.	Comp. App. (AT) (Ins) No. 1072 of 2020	Volkswagen Finance Pvt. Ltd. Vs. Zenica Cars India Pvt. Ltd.	Sanjeev Sagar	
6.	Comp. App. (AT) (Ins) No. 1073 of 2020	State Bank of India Vs. T. Venkateswarulu & Ors.	Rajiv S. Roy	
7.	Comp. App. (AT) (Ins) No. 1074 of 2020	Volkswagen Finance Pvt. Ltd. Vs. Zenica Cars India Pvt. Ltd.	Sanjeev Sagar	
8.	Comp. App. (AT) (Ins) No. 1075- 1076 of 2020	Mahesh Chand Gupta Resolution Professional for M/S Electra Accumulators Ltd. Vs. Committee of Creditors of M/S Electra Accumulators Ltd.	Shubhankar Agarwala	

9.	Comp. App. (AT) (Ins) No. 1077 of 2020	Rajalakshmi Vardarajan Resolution Professional of Arudaavis Labs Pvt. Ltd. Vs. G. Dhananjaya Naidu	Anjali Sharma	
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For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 354 of 2020	Rajpal Singh Solanki Vs. Quazar Infrastructure Pvt Ltd & Anr.	Vipul Ganda	
11.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	
12.	Comp. App. (AT) (Ins) No. 825 of 2020	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy
13.	Comp. App. (AT) (Ins) No. 866 of 2020	Kalptaru Steel Rolling Mills Ltd. Vs. Southern Power Distribution Company of A.P.Ltd. With	Anoop Prakash Awasthi	Rakesh K. Sharma
14.	Comp. App (AT) (Ins) No. 914 of 2020	Southern Power Distrubution Company of A.P.Ltd. Vs. Kalpatru Steel Rolling Mills Ltd.	Rakesh K.Sharma	Anoop Prakash Awasthi
15.	Comp. App. (AT) (Ins) No. 944 of 2020	Mohan Lal Jain In the capacity of Liquidator of Kaliber Associates Pvt. Ltd. Vs. Lalit Modi & Ors.	Anirban Bhattacharya	Sumesh Dhawan Sanjay Shorey-R46
16.	Comp. App. (AT) (Ins) No. 979 of 2020	Hemant Sharma Liquidator of Vishwa Infrastructures & Services Pvt. Ltd. Vs. State Bank of India & Anr.	Milan Singh Negi	

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar